

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

**CORRIGENDUM RE:- Inviting suggestions/views on the name of applicant
Advocates seeking designation as Senior Advocate**

Dated:06.04.2019

In continuation of this Court's notice no. 04/Spl.XXII.D.3(SAS) dated 05.04.2019 thereby inviting suggestions/views on the name of applicant advocates seeking designation as Senior advocate, the name of applicant advocates at their respective Serial No. in the notice no. 04/Spl.XXII.D.3(SAS) dated 05.04.2019 be correctly read as under:-

Sr. No.	Advocate Name
3	Sh. Rajinder Goyal
9	Sh. Vikas Cuccria
12	Ms. Shalini Atri
13	Sh. Mandeep Singh Sachdev
20	Sh. Aashish Chopra
21	Sh. Harsh Kumar Aggarwal
23	Sh. Sanjiv Gupta
28	Sh.Devki Nandan (D.N.Ganeriwala)
39	Sh.Baltej Singh
52	Mrs.Ritam Aggarwal
58	Sh.Pardeep Singh (Poonia)
63	Sh.Salil Dev Singh Bali
66	Sh.Pawan Kumar Mutneja
82	Sh.Raj Kumar Gupta
84	Sh.Jasminder Singh Thind
87	Sh.Jai Vir Yadav
104	Sh.Praveen Chander Goyal
105	Sh.Naresh Inder Singh Boparai

Sd/-
Registrar (Rules)